

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRIMATI MARGARET ALVA): (a) and (b). Security coverage for the Vikram Sarabhai Space Centre (VSSC) establishments is provided by the Central Industrial Security Force (CISF) and this is considered adequate. Consistent with the need, periodic reviews and joint resurveys are undertaken and the security is strengthened, taking into account the assessment regarding additional manpower, machinery, equipment, etc.

Industrial approvals for proposals of Gujarat Government

2108. SHRI KASHIRAM RANA: Will the PRIME MINISTER be pleased to state:

(a) the number of applications submitted to the Union Government by the Government of Gujarat seeking industrial approval during each of the last three years;

(b) the number of proposals for which approval has been accorded and the number of those for which approval has not been given;

(c) the reasons for which the proposals are pending for many years; and

(d) the efforts made by the Government so far for immediate disposal of proposals seeking industrial approval?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF P.J. KURIEN): (a) During 1988 to 1991 (upto 31st October, 1991), 39 applications as per details below, were received from the various State Public Sector Undertakings of Gujarat for setting up industries in the State:

1988	:	15
1989	:	16

1990	:	4
1991	:	4
Total	:	39

(b) and (c). Out of these 39 proposals, 21 have been approved and granted Letter of Intent, 17 applications have been rejected or otherwise disposed of. The remaining one proposal which was received in April, 1991 is under processing.

(d) In order to ensure that applications for Industrial Approvals are disposed of without undue delay, specific time limits have been fixed for the disposal of all proposals received by the Government.

Recognition of small scale industry

2109. SHRI MOHAN SINGH: Will the PRIME MINISTER be pleased to state:

(a) the illustrative list of Industry-related service and business enterprises, irrespective of their location, proposed to be recognised as small scale industries and whether their investment ceilings would correspond to those of tiny enterprises;

(b) whether such tiny units referred in part (a) above required compulsory registration as small scale service and business enterprises with Directorate of Industries for availing refinance assistance from SIDBI;

(c) if so, the details thereof; and

(d) the details of the promoters' contribution for such units referred above debt equity ratio, rate of interest, moratorium, repayment period, security/guarantee, if any?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P.J. KURIEN): (a) An illustrative list of small, tiny and industry-related service and business